

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/996/2021

This the 26th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Dr. Afroza Akhter (Aged: 33 years), D/o Abdul Hamid Dar, R/o Pathan, Pulwama, Kashmir.
2. Dr. Ab. Waheed Wani (Aged: 32 years), S/o Ab-Majid Wani, R/o Berigam Sopat, Kulgam

.....Applicant

(Advocate:-Mr. N A Ronga and Associates-**Not Present**)

Versus

1. State of Jammu and Kashmir, through Commissioner/Secretary to Government Health and Medical Education Department, Civil Secretariat, Jammu/Srinagar.
2. Director, Health Services Kashmir, Srinagar.
3. J&K Board of Professional Entrance Examinations through its Under Secretary, Srinagar/Jammu.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicants for joining the video conference and the case being listed in the regular cause list, nobody has joined the video conference on behalf of the applicants.

2. On the last dates also i.e. 04.03.2020 and 22.03.2021, nobody had joined the video conference on behalf of the applicants and the case was listed today i.e., 26.03.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicants.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**